

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

C.P. 31/2004 in
O.A. 560/2001

Shri K. G. Makwan & Ors.

Applicant

V/s
Western Railway

Respondents

CORAM : Hon'ble Shri A.K. Agarwal, Vice Chairman
Hon'ble Shri S. G. Deshmukh, M(J)

TRIBUNAL'S ORDER

Dated : 21.4.04

Applicant by Shri G.S. Walia.

This OA has been filed by Shri K.G. Makwan and 37 others. As per the order passed by the Tribunal in the OA the impugned seniority list of 18.4.2000 as well as the letter dated 11.6.2001 have been quashed and set aside and the Tribunal directed the respondents to recast the seniority list based on the merit obtained in the selection and assign proper seniority to the applicant. This shall be done within a period of three months from the date of receipt of copy of this order. The time given for implementation of the order of the Tribunal came to an end on or about 26.6.2003. Present C.P. is filed on 5.4.2004. The learned counsel for the applicant states that the implementation of the order is not yet done and the time given for implementation is also over.

Prima facie case has been made to issue show cause notice to the respondents as to why contempt proceedings should not be taken against them. Notice may be issued to both the proposed contemnors accordingly. Personnel appearance of the alleged contemnors is dispensed with.

List the case on 8.6.2004

Sanitized Copy
Date 10/5/04

Handwritten signature

(S.G. Deshmukh)
Member(J)

(A.K. Agarwal)
Vice Chairman

NS